

**F.No.7(1)Estt./2013-COMPAT**  
भारत सरकार Government of India  
कारपोरेट कार्य मंत्रालय Ministry of Corporate Affairs  
प्रतिस्पर्धा अपील अधिकरण Competition Appellate Tribunal

Kota House Annexe, Shahjahan Road,  
New Delhi, dated the 21<sup>st</sup> March, 2017

**Subject: Hiring the services of two Law Clerks on contract basis in the Competition Appellate Tribunal.**

The Competition Appellate Tribunal (COMPAT) proposes to hire the services of two Law Clerks on contract basis on the following terms and conditions: -

- (i) Each Law Clerk shall be paid a consolidated monthly remuneration of Rs.25,000/-. No other allowances whatsoever or any other benefit like CGHS, Govt. accommodation etc. shall be given.
- (ii) The contract will be initially for a period of six months and extendable up to a maximum period of two years.
- (iii) The Law Clerks so appointed by the COMPAT shall not undertake any other assignment during the period of contract.
- (iv) The Law Clerks shall not appear before the COMPAT for a period of six months after termination of their clerkship.
- (v) The Law Clerks shall be entitled for paid leave as approved by the Competent Authority subject to a maximum of fraction of eight days per year vis-à-vis their period of contract.
- (vi) It is a full time job and normal duty hours shall be followed by the Law Clerks. In addition, the Law Clerk(s) shall be required to attend the residential office of the Hon'ble Chairperson or the Hon'ble Member, as the case may be, as and when required. They may also be required to attend the duty on Gazetted Holidays or Saturday/Sunday.
- (vii) The Headquarters of the Law Clerks shall be New Delhi during the period of their contract with this Tribunal. They shall not leave the headquarters without prior permission from the Competent Authority.

Law Graduates (fresh or experienced) from a recognized University and willing to serve with the Competition Appellate Tribunal on the above terms and conditions may submit their applications in favour of "Registrar, Competition Appellate Tribunal, Kota House Annexe, Shahjahan Road, New Delhi-110011" on or before **7<sup>th</sup> April, 2017**.

The application shall be accompanied by detailed resume and recent passport size photograph pasted on it along with photocopies of the relevant documents.

  
(Shaji M)  
Accounts Officer